

Annexure – 4

Name of the corporate debtor: R.K. SILK MILLS INDIA LIMITED. Date of commencement of CIRP: 19.11.2019; List of creditors as on: 16.01.2021

List of operational creditors (Government dues)

(Amount in ₹)

Sl. No.	Details of Claimant			Details of claim received		Details of claim admitted						Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
	Department	Government	Identification No.	Date of claim	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% of voting share in CoC, if applicable					
1.	Assistant Commissioner, Commercial Taxes	State		17.09.2020	72,05,338/-	0	Government	0	0	NO	0	0	0	72,05,338/-	0	CoC approved the liquidation proceedings in 4 th coc meeting held on 22.06.2020 and RP also filed the application before Hon'ble NCLT, then after claim was received.